plan schemes under the Fourth Plan of the territory is expected to result in the creation of about 326 posts under the Administration.

As factors generating employment oppotunities vary from State to State a comparison is not feasible.

Complaint Against Gonda Police Inspector

3911. DR. SHUSHILA NAYAR : SHRI K. LAKKAPPA : SHRI RAM GOPAL SHALWALE : SHRI ATAL BIHARI VAJPAYEE : SHRI BRIJ BHUSHAN LAL : SHRI JAGANNATH RAO JOSHI : SHRI SURAJ BHAN : SHRI RANJIT SINGH :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 882 on the 15th November, 1968 regarding complaint against the Police Inspector in Gonda and state;

(a) whether the inquiries against the Police Inspector have since been completed; and

(b) if so, whether a copy of the investigation report will be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to information received from the state Government the inquiry by the State C. I. D. is still in progress.

वैज्ञानिक तथा पारिभाषिक शब्दावली ग्रायोग का भंडार-कक्ष का स्थानान्तरए।

3912. कुमारी कमला कुमारी : वया शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वैज्ञानिक तथा पारिभाषिक शब्दावली ग्रायोग का मंडार ग्रभी तुक कर्जन रोड पर है। जबकि उसका कार्यालय रामक्रब्लपुरम में एक नये भवन में काफी समय पूर्व स्थानान्तरित कर दिया गया था,

(ख) यदि हां, तो इसे ब्रब तक रागकृष्ण-पुरम न ले जाने के क्या कारण हैं, ब्रौर

(ग) इस भंडार को रामक्रुप्रापुरम के नए भवन में कब तक भेज दिये जाने की संभा− वना है?

शिक्षा तथा युवक सेवा मन्त्री (डा० वी० के० ग्रार० थी० राव): (क) से (ग). ग्रायोग के प्रकाशनों से सम्बन्धित मंडार, ग्रमी तक कर्जन रोड पर हैं, क्योंकि रामकृष्णपुरम स्थित जिग भवन में ग्रायोग है, उराकी ऊपर की मंजित पूर्व बने हुए माल से निमित है ग्रीर मुद्रित कागजों ग्रन्य मुद्रित सामग्री तथा पुस्तकों के भारी वजन को नहीं संभाल सकती ।

रामाङम्फुपुरम में निचली मंजिल पर जगह मिलने पर, भंडार को वहां लेजाया जायेगा ।

Kunnikkal Narayanan

3913. SHRI YAJNA DATT SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Kunnikkal Narayanan, the Naxalbari leader of Kerala, who has been receiving money from the Chinese Embassy in New Delhi, has been involved in snuggling cases;

(b) the number of occasions on which he has gone abroad on passports issued in his name or in the name of other communist leaders; and

(c) whether Government propose to institute Central Bureau of Investigation probe into his activities ?

THE MINISTER OF STATE IN THE MINI-STRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). According to information available with Government Shri Kunnikkal Narayanan has not been involved in any cases of smuggling. About

112

receipt of money from the Chinese Embassy, attention is invited to the answer given on 13th December, 1968 to Unstarred Question No. 4448.

(b) Facts are being ascertained.

Schemes For Delhi Administration

3914. SHRI YAJNA DATT SHARMA : SHRI SURAJ BHAN : SHRI JAGANNATH RAO JOSHI : SHRI S. S. KOTHARI : SHRI RAM GOPAL SHALWALE : SHRI RAMJIT SINGH : SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the various schemes forwarded by the Della Administration which were sanctioned, the ones which were rejected and those which are under consideration of his Ministry during the year 1968-69;

(b) the reasons for rejection of the schemes submitted by the Delhi Administration; and

(c) the time by which the pending schemes are likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). In pursuance of a resolution dated the 4th April, 1968 passed by the Delhi Metropolition Council, the Delhi Administration sent to the Ministry of Home Affairs on the 13th June, 1968, proposals for allotment of an additional amount of Rs. 12.49 crores for 47 schemes. These schemes concerned several Ministries of the Government of India. Four statements showing the position of all schemes viz., (i) schemes accepted, (ii) schemes rejected and the reasons therefor ; (iii) schemes still under consideration and (iv) schemes withdrawn by the Delhi Administration, are laid on the Table of the House. [Placed in Library. Sce No. LT-1147/69]. No scheme is pending in the Ministry of Home Affairs.

(c) It is not possible to set a date by

which the pending proposals are likely to be finalised.

Joint Judicial Caders of Delhi And Himachal Pradesh

3915. SHRI RAM SWARUP VIDYA-RTHI : Will the Minister of HOME AFFAIRS be pleased to refer to the replies given to Unstarred Question Nos. 1770 and 8502 answered on the 7th June, 1967 and 9th August, 1967, respectively and state :

(a) whether Government are actively considering to grant the status of Statehood to Himachal Pradesh; and

(b) if so, the circumstances as to why the Joint Judicial Cadres of Delhi and Himachal Pradesh are being formed and why the rules for constituting the Joint Cadres are being formulated ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) Does not arise.

केन्द्रीय सरकार के कर्मचारी

3916. श्री मोलहू प्रसाद ः क्या गृह-कार्य मंत्री 29 नवम्बर, 1968 के केन्द्रीय सरकार ग्रथवा संघ राज्य त्तेत्रों के कार्यालयों के कर्म– चारियों के सम्बन्ध में ग्रतारांकित प्रश्न संख्या 2671 के उत्तर के सम्बन्ध में यह बताने की कुपा करेंगे कि ।

(क) क्या केन्द्रीय सरकार तथा केन्द्र ढारा प्रशासित राज्य क्षेत्रों के मर्षान कार्यालयों के कर्मचारियों के बारे में जानकारी इस बीच एकत्रित कर ली गई है;

(स) यदि हां, तो उसका व्यौरा क्या है ; भौर

(ग) यदि नहीं तो, विलम्ब के क्या कारएा हैं ?